National Company Law Tribunal Allahabad Bench

CPNO. 78/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE COMPANY: SKR Finance and Capital Prt LAd

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. Adv Palval Age Designation Adv Palva Q Q Q Adv Palval Age Designation Representation Signature

2. KULDEEP SINGOP NO.78/ALD/2017

Sh. Palash Agarwal, Advocate for the petitioner. Sh. Kuldeep Singh Bhatia, proxy for the OL representing the Central Government.

At the request of petitioner counsel, the case is adjourned to 25th January, 2018 for argument.

Dated:19.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturveui, Member (Judicial)